## Manipur Gazette

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## GOVERNMENT OF MANIPUR SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

## NOTIFICATION Imphal, the 27<sup>th</sup> June, 2007

No.2/13/2007-Leg/L.-The following Act of the Legislature, Manipur which received assent of the Governor of Manipur on 25/6/2007 is hereby published in the official Gazette.

THE MANIPUR LOKTAK LAKE (PROTECTION) AMENDMENT ACT, 2007 (Manipur Act No. 5 of 2007)

An

Act

to amend the Manipur Loktak Lake (Protection) Act, 2006 (Manipur Act No. 3 of 2006)

Be it enacted by the Legislature of Manipur in the Fifty-eighth, Year of the Republic of India as follows:

- 1. Short title.- This Act may be called the Manipur Loktak Lake (Protection) Amendment Act, 2007
- 2. Amendment of section 7.-In section 7 of the Manipur Loktak Lake (Protection) Act, 2006, after serial No. 15, the following new serial Nos. 15A, 15B, 15C & 15D shall be inserted, namely,-
  - "15A. Member of Legislative Assembly, Member Saitu Assembly Constituency.
  - 15B. Member of Legislative Assembly. Member Henglep Assembly Constituency.
  - 15C. Member of Legislative Assembly, Member Wabgai Assembly Constituency.
  - 15D. Member of Legislative Assembly, Member" Hiyanglam Assembly Constituency.

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